

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/712/IB/CB/2017  
NAME OF THE PETITIONER : MOKSHA MARKETING  
NAME OF THE RESPONDENT(S) : BIDS TECHNOLOGY PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1	V. SRINIVASAN	Counsel for PETITIONER	
---	---------------	---------------------------	--

**ORDER**

Counsel for petitioner present. He is directed to send a fresh notice to the respondent alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 24.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc